

take in order to compel the Tea Board to contribute for the welfare of the planters in the tea gardens?

Shri V. V. Giri: We cannot compel the Tea Board under the Act.

Shri Nambiar: May I know whether the Minimum Wages Act has been implemented in the tea gardens? Is Government aware of the fact that this has not been implemented in the tea gardens of Nilgiris and Anamalais in the South?

Shri V. V. Giri: It is going to be applied and the State Governments are being persuaded to see that it is applied soon.

Shri Nambiar: May I know when it will be implemented and what remedy is being given to the workers in the meanwhile?

Shri V. V. Giri: The Government of India has brought to the notice of the State Governments the necessity for the early implementation of this Act and we are persuading them to do it.

Shri M. Islamuddin: May I know whether any help is expected from the I.L.O. towards the training of the workers?

NANDI-KONDA PROJECT

1333. **Shri C. E. Chowdary** (On behalf of **Shri Gopala Rao**): Will the Minister of Planning be pleased to state:

(a) whether Government have decided finally to include Nandi-Konda Project in the Five Year Plan;

(b) whether there is any recommendation by the Hyderabad State Government in this matter;

(c) whether there are any other representations in this matter; and

(d) if the answer to part (a) above be in the negative, what are the reasons?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) No.

(b) and (c). Yes.

(d) The scheme is under examination by a technical committee appointed by the Planning Commission.

Shri C. R. Chowdary: When is the report of the committee expected?

Shri Nanda: The report is nearing completion.

Shri C. E. Chowdary: May I know, Sir, the purpose of the visit of Shri Venkatachar to Delhi?

Shri Nanda: Mr. Venkatachar was not invited to come here in this connection.

Dr. Jaisoorya: Is it a fact that the Government of Madras is urging the early implementation of the original Krishna-Pennar Project?

Shri Nanda: Yes, Sir. This committee's function is to look into all the representations made in respect of various projects on this river.

Shri B. S. Murthy: May I know whether the Government of Hyderabad has been insisting upon the early implementation of the Nandi-Konda Project?

Shri Nanda: As I said before, there are several parties interested in pursuing different projects. The purpose of this committee is to see what is the best project.

Shri B. S. Murthy: May I know, Sir, whether the Nandi-Konda Project has been investigated?

Shri Nanda: That also comes in later on in the second part.

Shri Eswara Reddy: Do Government consider this project the best in India technically and economically?

Shri Nanda: This is a matter for investigation now.

Shri B. S. Murthy: May I know, Sir, whether the Government of Madras have turned a deaf ear to a request by the Government of Hyderabad for a discussion of the Nandi-Konda Project?

Shri Nanda: Mutual discussions have ceased. All the parties are appearing before the committee to represent their claims.

WRITTEN ANSWERS TO QUESTIONS

DISPLACED PERSONS (MULTIPLE ALLOTMENTS)

*1316. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that displaced persons obtained multiple allotments or sale of houses, shops or plots as rehabilitation assistance in Delhi;

(b) whether these displaced persons were asked to declare all multiple allotments within a specified time; and

(c) if so, how many declarations have been made and what action is proposed to be taken?